

(d) the details of steps Government proposes to take to check cross border infiltration of terrorists?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Yes, Sir. Attempts at infiltration from across the LoC which are mainly in Jammu and Kashmir have shown a marginal increase during 2012 as compared to 2011. The Details for the last three years and current year is given below:-

| Year  | 2010 | 2011 | 2012 | Upto Jan,13. |
|-------|------|------|------|--------------|
| Total | 489  | 247  | 264  | 7            |

The Government in tandem with the State Government have adopted a multipronged approach to contain cross border infiltration in Jammu and Kashmir, which includes, *inter-alia*, strengthening of border management and multi-tiered and multi-modal deployment along international border/line of control and infiltration routes, construction of border fencing, improved technology, weapons and equipment for security forces, improved intelligence and operational coordination, synergizing intelligence flow to check infiltration and pro-active action against the terrorists within the States. The counter infiltration efforts are reviewed periodically at various levels in the State Government and in the Central Government.

#### **Increasing activities of Maoists**

988. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently the activities of Maoists have increased in various pockets of their influences, resulting in death of several men of security forces and that of some civilians;

(b) if so, the details thereof;

(c) whether Government has taken any new measure to stop such activities of Maoists;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) The year 2012 witnessed 1415 incidents of Left Wing Extremist violence and 415 resultant deaths (301 civilians and 114 security force personnel), a decline of about 20% in terms of incidents and 32% in terms of resultant killings, compared to the year 2011. In terms of geographical spread, LWE violence was witnessed in 87 districts in 11 States in 2012 as against 85 districts in 12 States in 2011.

(c) to (e) The Central Government has a holistic approach towards combating LWE insurgency, wherein it supplements the efforts of the State Governments over a wide range of measures. The Central Government assists the State Governments through security related and development related interventions. In security related interventions, apart from directly deploying Central Armed Police Forces (CAPFs), the Government of India provides assistance for capacity building of the States through schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme (SIS), the Construction/Strengthening of Fortified Police Stations Scheme etc. Other security related interventions includes providing helicopters to States for anti-naxal operations, setting up of Counter Insurgency and Anti Terrorism (CIAT) Schools, assistance to raise India Reserve Battalions (IRB), modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF) scheme etc.

On the development front, the Central Government is implementing special schemes for LWE affected areas like the Integrated Action Plan (IAP), the Road Requirement Plan-I etc.

It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance are the effective instrumentalities to combat LWE insurgency in the long-term. The efficacy of this policy is being gradually felt and is reflected in the decrease in LWE violence profile during the last two years.

#### **Policemen deployed for VIP security**

989. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of HOME AFFAIRS be pleased to state: